

DIVISION BENCH

S-4

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/101(KB)2021
IA(L.B.C)/1365(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	SHREE SHANKAR SAW MILL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(L.B.C)/1365(KB)2024**
 - i. This IA has been filed by the Liquidator to place on record the 4th Progress Report which is at Page No. 14 onwards. This IA is accompanied by an Affidavit of Liquidator at Page 12.
 - ii. This Progress Report is taken on record and the IA is accordingly allowed and **disposed of**
3. Post this matter on **13.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**